

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CA(CAA)-101(PB)/2017**

**IN THE MATTER OF:**

<b>Aster Hotels &amp; Resorts Pvt. Ltd.</b>	<b>....</b>	<b>APPLICANT / PETITIONER</b>
<b>And</b>		
<b>M/s PRN Management Services Pvt. Ltd.</b>	<b>....</b>	<b>RESPONDENT</b>

**SECTION:**

**Under Section 230**

**Order delivered on 23.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER** :- Mr. Saurabh Kalia, Advocate  
Mr. Palash Agarwal, Advocate

**For the RESPONDENT** :-

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the petitioner, the matter is posted for hearing on 29<sup>th</sup> August 2017.

  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**